

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2013

Dated : 3rd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Lafarge India Pvt. Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Surbhi Sharma
Mr. Sood (Rep.)**

**Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Vivek Ganodwale (Rep.)
for R-1
Ms. Suparna Srivastava
Mr. P.V. Sanjeev (Rep.) for R-2**

ORDER

We have heard the learned counsel for the parties. The learned counsel are directed to file their respective written notes after serving copy on the other side.

Post the matter for further hearing on **28.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/ak